

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.165 of 2014 &
IA No.266 of 2014**

Dated : 17th July, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Tata Power Delhi Distribution Ltd. ... Appellant(s)

Versus

**Delhi Electricity Regulatory CommissionRespondent(s)
& Anr.**

Counsel for the Appellant(s): Mr. K. Datta
Mr. Arnav Snayal
Mr. Arav Kapoor

ORDER

Admit. Issue notice in the appeal as well as in I.A. No. 266 of 2014 (Appl. for stay) to the Respondents returnable on 07.08.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **07.08.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt